

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.220/252/HDB/2017
NAME OF THE COMPANY	Pioneer Earth Movers Pvt Ltd
NAME OF THE PETITIONER(S)	Pioneer Earth Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RADHA KRISHNA	Practising Company Solvency	radhakrishna@rediffmail.com 9848191979	S. Radha Krishna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. S. Radha Krishna, PCS for the Petitioner. At the request of the Counsel, case is posted to 23.02.2018.


MEMBER (Tech)


MEMBER (Judl)